

**NATIONAL COMPAN LAW TRIBINAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.59/2016 (O&M)
RT No.83/Chd/Pb/2017**

Lakshya Forum for Competitions Pvt.Ltd.

.....Petitioner

Versus


Lakshya Educare Pvt. Ltd.


.....Respondent

Present:: Mr. Vivek Sethi, Advocate for the petitioner.
None for the respondent.

This matter was received by transfer from the High Court of Punjab and
Haryana.

Matter is fixed for arguments on 17.04.2017. Learned counsel for
petitioner is directed to file two extra sets of the paper books in the registry at least
three days before the next date fixed.


(Justice R.P.Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

March 15, 2017

Subbu